

Kankum

In the High Court of Judicature, Bombay.

Tuesday, the 5th day of August 1864.

SPECIAL APPEAL No. 252 of 1864

*Parushram Krishn Kanhere of the
Rutnagiri Division of the Konkan
District* Appellant

(Original Plaintiff)

VERSUS

*Mahadaji Krishn Chittle
of the Rutnagiri Division of
the Konkan District* Respondent

(Original Defendants)

Rs. 125- - - -

The claim in the Original Suit was to *restrain* Defendant from *interfering* in his enjoyment of a *certain* *Shikam*

In Appeal No. 230 of 1860 the *Sen. Assist. Judge* of the District of *Ronkan* at the detached station the Decree of the *Juff of Cliphom* who had awarded the *claim* and *threw it out*.

*magin
scd*

A Special Appeal was preferred in the High Court on the grounds that *the* decision of the Senior Assistant Judge is *contrary to law* in that *the lower court* has

has found against the admissions made
by the Defendant in his answer.

The Court
conform the decree of the
senior Assistant Judge
with costs on the Special
Appellant.

W. M. M. M.

L. M. M. M. M.

MEMORANDUM OF COSTS incurred in Special Appeal No. 252.

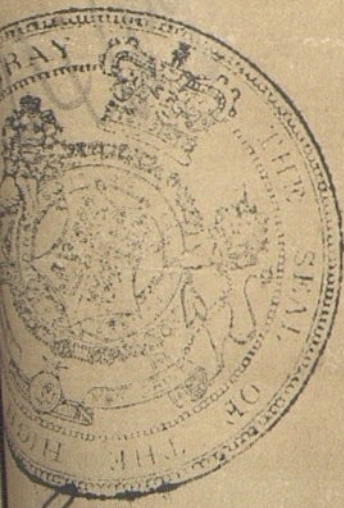
of 1864. against the decision of the Senior Judge of the District of the North and disposed of on the 5th August 1864 by Confirming same with costs.

BY THE APPELLANT—

<i>In the District.</i>			
In the Moonseffs' Court	22	7	"
In the Senior Judge's Court	4	4	"
			26 11 "
<i>In this Court.</i>			
Stamp for Memorandum of Special Appeal	8	"	"
Stamps for copies of Decree and Judgment	3	"	"
Stamp for Vukeelutnama	2	"	"
Batta for Process and Postage	1	4	"
Sectioner's Fee	1	3	6
Vukeel's Fee	3	12	"
			19 3 6.
			Rupees.... 45. 14 6.

BY THE RESPONDENT.

<i>In the District.</i>			
In the Moonseffs' Court (including V. Fee)	9	13	6
In the Senior Judge's Court	16	"	"
			25. 13 6.
<i>In this Court.</i>			
Stamp for Vukeelutnama <i>two</i>	4	"	"
Vukeel's Fee	3	12	"
			7. 12 "
			Rupees.... 33. 9 6.



Sealer

Acting Registrar

the 5th day of August 1864.